

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No.1726 of 2021**

-----  
Pradip Rn. Kumbhakar @ Pradip Ranjan Kumbhakar @ Pradip  
Kumbhakar   ....   ....   ....   Petitioner

Versus

1. The State of Jharkhand  
2. Konika Devi   ....   ....   ....   Opposite Parties

-----  
**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----  
For the Petitioner           : None  
For the State                : None  
For the O.P. No.2          : None

-----  
**Order No.02 Dated- 19.04.2021**

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this case after a week.

**(Anil Kumar Choudhary, J.)**